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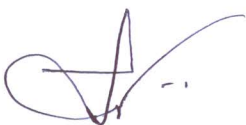
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

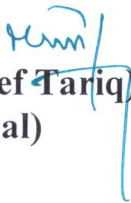
APPLICATION NUMBER :  
PETITION NUMBER : TCP/127/2016  
NAME OF THE PETITIONER(S) : R. Jeyapaal  
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others  
UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. Kolthandaraman	Respondent's	
2.	T. T. VIKRAM	Counsel for Petitioner	

ORDER

Counsels representing both parties present. Counsel for respondent prayed time for filing a counter in the restoration petition. Time extended at request. Put up on 25.11.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)